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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.440/BB/2018	For admission	Sec 252	M/s Adehswar Stones India Pvt Ltd	Rakesh H.M PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

RAKESH H.M
9986150044
PETITIONER/s :

Adehswar stones India
Private Limited

H.M.PCS

RESPONDENT/s :

ORDER

Shri Rakesh H.M., learned counsel for the petitioner is present. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. ROC is directed to file his reply within 3 weeks. Post the case on 21.08.2018


Member(T)

Prema Murray


Member (J)